

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:869
ANSWERED ON:24.11.2009
SUGAR UNDER PDS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantity of sugar disbursed under the Public Distribution System;
- (b) the gap between demand and supply of sugar during the previous and the current year;and
- (c) whether the levy sugar is adequate to fill this gap?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): A total quantity of 24.07 lac tons and 25.58 lac tons of levy sugar has been allocated to the State/UTs during 2007-08 and 2008-09 sugar seasons (October-September) respectively for distribution under the Public Distribution System by the State/UTs concerned. The Central Government allocates levy sugar as per the fixed quota of each State and Union Territory and not based on the demand from them.

(c): The Central Government, with a view to ensure adequate supply of levy sugar for allotment to States/UTs has increased the levy obligation on sugar factories from 10% to 20% for the current sugar season 2009-2010.